

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512

CP (CAA)-66/230-232/ND/2023(2nd Motion)

IN THE MATTER OF:

Sidh Logistics Pvt. Ltd. And Baba Vinimay Pvt. Ltd.

.....Applicant

SECTION

U/s 230-232

Order delivered on 01.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	:	Mr. Gursat Singh, Mr. Piyush Updhyay, Advs. for Petitioner Companies
For the Respondent	:	
For the RD	:	Ms. Shankari Mishra, Mr. Aakash Sharma, Advs.
For the IT Deptt.	:	Mr. Pratyaksh Gupta, Jr. St. Counsel with Mr. Ashish Kumar, Ms. Anjali Rani, Advs.

ORDER

Ld. Counsel on behalf of the Petitioner is present and submitted that they have filed their response to the observations made by the RD. However, the same is not reflected on the e-portal of this Tribunal. Ld. Counsel on behalf of the Petitioner may approach the Registry and cure the defects, if any, so that the same is reflected on the e-portal of this Tribunal. Ld. Counsel on behalf of the RD is present and submitted that they have filed their report. However, their report is not reflected on the e-portal of this Tribunal. Ld. Counsel on behalf of the RD is directed to approach the Registry and cure the defects, if any, so that their report is reflected on the e-portal of this Tribunal. Ld. Counsel on behalf of the Income Tax Department is present and submitted that

they have received the response from the department in respect of Transferor Company no. 1 to Transferor Company No. 4. However, they have not received the response from their department in respect of remaining companies and therefore, he sought two weeks time to file the composite report. Time prayed for is granted. No one is present on behalf of the OL. No report on behalf of the OL is reflected on the e-portal of this Tribunal. List the matter on **03.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)